

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) No. 67 of 2020**

**In the matter of:**

**Manjunath Dasappa & Anr.**

**...Appellants**

**Vs.**

**M/s.Transglobal Power Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellants: Mr. Arjun Asthana and Mr. Abhijeet Sinha, Advocates.**

**For Respondents: Mr. Arun Sri Kumar, Advocate for R-1 to 5.  
Mr. Kaustav Saha, Advocate.**

**ORDER**

**(Through Virtual Mode)**

**04.09.2020:** Learned Counsel for the Appellants submits that the pleadings are completed. Learned Counsel for the Respondents submits that the arguing Senior Counsel is not available therefore he is seeking time. Prayer allowed.

Meanwhile the parties are directed to file Written Submissions not more than three pages along with Citations.

Let the Appeal be fixed on **17<sup>th</sup> September, 2020.**

**[Justice Jarat Kumar Jain]  
Member (Judicial)**

**[Balvinder Singh]  
Member (Technical)**

sr/nn